

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF NAHAR TRADING CO PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	NAHAR TRADING CO PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05/01/2001
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, CUTTACK
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999OR2001PTC006415
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	HOUSE OF RATAN KU AGARWAL, PRESS CHOWK MADHUPATNA, CUTTACK -753010, ORISSA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 AUGUST 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	GIRIDHARI LAL SHARMA, A/1, P.C. PLAZA, BOMIKHAL, BHUBANESWAR – 751006, ORISSA Email: sharma_gl@yahoo.com Mobile No: 9437005999 Registration No: IBBI/IPA-001/IP-P00391/2017-18/10709
8.	LAST DATE FOR SUBMISSION OF CLAIMS	9 SEPTEMBER 2020

Notice is hereby given that Nahar Trading Co Private Limited has commenced Voluntary Liquidation on 10 August 2020.

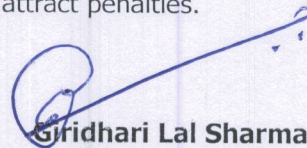
The stakeholders of Nahar Trading Co Private Limited are hereby called upon to submit a proof of their claims, on or before 9 September 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 11 August 2020

Place: Bhubaneswar



Liquidator

CA Giridhari Lal Sharma,
LLB, FCA, CFAFD (ICAI),
Insolvency Professional
IP Regn. No. IBBI/IPA-001/IP-P00391/2017-18/10709